

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/20/1440/2014

HYDERABAD, this the 15th day of December, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. G. Sudhakar (Roll No.1518), S/o. G. Jayaramaiah, Chapalarjunawada Village, Appayyarajupeta Post, Pullampeta Mandal, YSR Cuddapah District (AP).
2. Shaik Shavali (Roll No.1593), S/o. Sk. Mohammad, D.No.6/1449-3A, Bhagyanagar, Guntakal ౦ 515 801, Anantapur Dist. (AP).
3. T. Narasimhulu (Roll No.1357), S/o. T. Narasimhudu, Ankireddipalle Village, Koligondla Mandal, Kurnool District (AP).
4. S. Sadiqvalli (Roll No.1107), S/o. Hussain Peeran, D.No.6-1229, Bhagya Nagar, Guntakal ౦ 515 801, Anantapur District (AP).
5. S. Hussain Basha (Roll No.1177), S/o. S. Khadarvalli, D.No.1-162, Bachanapalli Village, Gooty Mandal, Anantapur District (AP).
6. A. Yesudas (Roll No.1343), S/o. Williams, D.No.1-205, Santhi Nagar, RS Kondapuram, Jammalamadugu Mandal, YSR Cuddapah District (AP).
7. Venkatesu (Roll No.1235), K. Maranna, D.No.17/1242, Rajendra Nagar, Gooty Road, Guntakal ౦ 515 801, Anantapur Dist (AP).
8. J. Laluswamy (Roll No.1461), J. Sunkanna, Gulapalem Village and Post, Vajrakarur Mandal, Anantapur District (AP).
9. K. Venkatesu (1333), S/o. K. Venkatesu, D. No.16/907 Rly. Station Road, Nandalapadu, Tadipatri, Anantapur District (AP).
10. Mantri Pouli (Roll No.1021), S/o. S. Lakshmanna, D. Kothapalli Colony, B. Kothapalli Post, Bukkarayatasamudram Mandal, Anantapur Dist.(AP).

11. K. Karunakar (Roll No.1402), S/o. K. Sundaraiah,
D.No.15-108/13, Kutugulla Village & Post,
Kadiri Mandal, Anantapur District (AP).

12. P. Mohan (Roll No.1231), S/o. Narayanaswamy,
D.No.5/245 Vankagadda, Gooty Railway Station,
Anantapur District (AP).

...Applicants



(By Advocate : Sri B. Sekhara Reddy)

Vs.

1. Union of India, Ministry of Railways rep. by
The Chairman, Railway Board and
Ex Officio Secretary to the Ministry of Railways,
Rail Board, Rail Bhavan,
New Delhi - 110 001.
2. The South Central Railway, Secunderabad
Rep. by its General Manager,
Rail Nilayam, Secunderabad - 500 003.
3. The Divisional Railway Manager,
South Central Railway,
Guntakal Division,
Guntakal - 515 801, Anantapur Dist (A.P).
4. The Deputy Director (P&A) II,
Railway Board,
New Delhi - 110 001.
5. The Senior Divisional Personnel Officer,
South Central Railway,
Guntakal Division,
Guntakal - 515 801, Anantapur Dist. (A.P).

....Respondents

(By Advocate : Sri N. Srinatha Rao,
SC for Railways)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Through Video Conferencing:



There is no representation on behalf of the applicants. Learned counsel for the respondents present.

2. Sri N. Srinatha Rao, learned counsel for the respondents submitted that the orders of the Tribunal passed in similar OAs bearing Nos.279/2013, 881/2013 & 966/2013 were challenged before the Hon'ble High Court at Hyderabad in Writ Petitions No.745/2015, 1689/2015 & 1776/2015. The said Writ Petitions were allowed and hence nothing survives in the O.A. Accordingly, the O.A. is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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